

**DIVISION BENCH**

**ITEM NO.112**

**NATIONAL COMPANY LAW TRIBUNAL**

**ALLAHABAD BENCH**

**PRAYAGRAJ**

**IA NO.08/2023, IA NO.392/2022 & IA NO.178/2022**

**IN CP (IB) NO.90/ALD/2019**

**CORAM:**

**1. SHRI PRAVEEN GUPTA,  
HON'BLE MEMBER (JUDICIAL)**

**2. SHRI ASHISH VERMA,  
HON'BLE MEMBER (TECHNICAL)**

**Date of Order: 20<sup>th</sup> February, 2024**

**Attendance-Cum-Order Sheet of the Hearing.**

|                            |  |
|----------------------------|--|
| <b>NAME OF THE COMPANY</b> | <b>M/S BAAF ENGINEERS PVT LTD<br/>V/S M/S PRATISHTHA DAIRY<br/>FARMS PVT LTD</b> |
| <b>UNDER SECTION</b>       | <b>9 IBC (IN CIRP)</b>   |

**COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:**

Sh. Krishna Dev Vyas, Adv. : *For the Applicant in all IAs*

Sh. Ujjawal Satsangi with  
Sh. Akarshan Aditya, Adv. : *For Res. in IA No.08/2023*

Sh. Ankur Gupta, Adv. : *For Res. in IA No.392/2022*

**ORDER**

Ld. Counsels representing their respective parties are present physically.

**IA NO.392/2022**

Arguments heard. Order reserved.

**IA NO.08/2023 & IA NO.178/2022**

At request, the matter is adjourned for further hearing on 6<sup>th</sup> March, 2024.

**-Sd-**

**(Ashish Verma)  
Member (Technical)**

**20<sup>th</sup> February, 2024**

*Kavya Prakash Srivastava  
(Stenographer)*

**-Sd-**

**(Praveen Gupta)  
Member (Judicial)**